

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1344(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

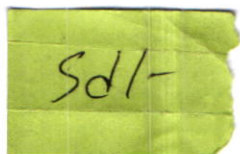
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.05.2018

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Serv. Pvt. Ltd.
v/s.
Vitthal Refined Sugars Ltd.

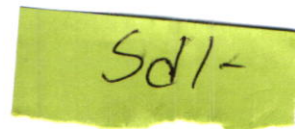
INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

For the Petitioner's side submitted withdrawal application, this Company
Petition is hereby **dismissed** as withdrawn.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)